

1	2	3	4	5	6	7	8
7.	Goa	850.00	570.00	454.00	208.30	225.05	385.65
8.	Gujarat	4650.00	6200.00	7098.00	881.37	1033.95	1316.64
9.	Haryana	1870.00	3200.00	5160.00	380.83	513.86	560.43
10.	Himachal Pradesh	1150.00	1200.00	1350.00	529.55	881.70	894.80
11.	J & K	50.00	40.00	45.00	143.39	94.54	75.60
12.	Karnatka	1880.00	2709.00	3189.00	1105.87	1234.19	1506.78
13.	Kerala	1400.00	3087.00	3124.95	587.82	726.15	924.10
14.	Madhya Pradesh	1915.00	1678.00	2347.39	1213.25	1316.28	1696.01
15.	Maharashtra	3280.00	2831.00	3262.92	1506.67	1815.54	2150.45
16.	Manipur	250.00	300.00	331.93	73.32	130.47	115.20
17.	Meghalaya	387.00	470.00	500.00	170.27	231.13	270.06
18.	Nagaland	50.00	45.00	40.00	3.50	7.29	4.00
19.	Orissa	1375.00	1221.00	3557.55	738.52	1016.11	1186.50
20.	Pondicherry	44.64	50.00	50.00	5.78	16.02	14.73
21.	Punjab	2800.00	2200.00	3559.80	638.97	661.30	736.97
22.	Rajasthan	3095.00	4028.00	4720.88	1141.02	1339.97	1810.83
23.	Tamil Nadu	1600.00	3064.00	2539.50	1134.69	1643.67	1702.86
24.	Uttar Pradesh	4995.00	4579.00	8455.68	1394.96	1710.52	2065.48
25.	West Bengal	2230.00	3500.00	3987.00	1071.51	1760.45	1744.02

[English]

#### INTERGRATED DEVELOPMENT OF TOWNS

1950. Shri S. M. Laljan Basha : Will the Minister of Urban Affairs and Employment be pleased to state :

(a) whether the Government have broadened the scheme of Integrated Development of Intermediate sized towns;

(b) if so, the details of the new and revised scheme; and

(c) the criteria laid down for receiving direct Central financial assistance by towns ?

The Minister of State in the Ministry of Urban Affairs and Employment (Shri P. K. Thungon) : (a) and (b) Yes, Sir. The salient features of the Revised IDSMT Scheme are given in the enclosed Statement.

(c) As per IDSMT Scheme guidelines, Central Assistance for towns will be routed through the State Government of a special agency to be designated by it to ensure accountability and proper maintenance of accounts.

#### Statement

##### Salient Features of the Revised IDSMT Scheme

(i) IDSMT will be extended to towns with population upto 5 lakhs.

(ii) Institutional Finance Component under the Scheme will be limited to between 20% to 40% of the project cost depending upon the population of the town.

(iii) IDSMT will be linked to Town Development Plan and State Urban Development Strategy.

(iv) Projects will be taken in a judicious mix-remunerative, cost recovery and non-ramunerative projects.

(v) Each town will be required to create a Revolving fund and 75% of the grants released under the Scheme should flow back from projects to the fund.

(vi) Sanctioning of the IDSMT projects will be done by a committee at the State level.

(vii) Project cost as per the new guidelines will vary between Rs. 100 lakhs and Rs. 750 lakhs, maximum Central assistance between Rs. 48 lakhs and Rs. 270 lakhs and State share between Rs. 32 lakhs and Rs. 180 lakhs depending upon the category of town. Central and State share will be in the form of grants.

- (viii) In order to enable the municipalities (of towns proposed for inclusion under IDSMT) to prepare Town Development (Investment) Plans and IDSMT project reports, advance central grant-in-aid will be available to State Governments/Municipalities (through the State nodal agencies) on a 60 (Central grant) : 40 (State grant) basis with total cost restricted to Rs. 3, 4, 5 & 6 lakhs in the case of towns with population upto 50,000, between 50,000 to 1 lakh, 1 to 3 lakhs and 3 to 5 lakhs respectively.
- (ix) Towns having population between 50,000 to 1 lakh which are covered under the Prime Minister's Integrated Urban Poverty Eradication Programme (IUPEP) will not be separately covered under the IDSMT Scheme. However, for these towns, projects will be taken up, following both IDSMT and IUPEP guidelines.

#### THERMAL POWER PROJECT OF U.P.

1951. Dr. Lal Bahadur Rawal : Will the Minister of Power be pleased to state :

(a) whether Government of Uttar Pradesh has submitted the revised plan for Belthera Road (Ballia) Thermal Power Project to the Central Electricity Authority for its approval;

(b) if so, the time by which approval to the plan is likely to be given; and

(c) the reasons for delay in the clearance of the plan ?

The Minister of State in the Ministry of Power (Shrimati Urmilaben Chimabhai Patel) : (a) No, Sir.

(b) and (c) Do not arise in view of (a) above.

#### LEVY CESS ON POWER

1952. Shri Manoranjan Bhakta : Will the Minister of Power be pleased to state:

(a) whether the Government propose to levy cess on power;

(b) if so, the details of the proposal;

(c) the recommendations of working group set up in 1994 in this regard;

(d) whether the Government have accepted all the recommendations;

(e) if so, the details thereof; and

(f) if not, the reasons therefor ?

The Minister of State in the Ministry of Power (Shrimati Urmilaben Chimabhai Patel) : (a) No, Sir.

(b) Does not arise.

(c) to (f) The Ministry of Power had set up a Working

Group on Selective Legislation for Energy Conservation to go into various aspects of legislative measures required for promoting Energy Conservation in different sectors of the economy. The Working Group, inter alia, recommended setting up of Energy Conservation Fund to be financed through a levy/cess on power. The working group also drafted an Energy Conservation Bill which has been accepted in principle by the Government.

#### DEEP SEA FISHING

1953. Shri N. J. Rathva: Will the Minister of Food Processing Industries be pleased to state:

(a) whether any proposals for setting up deep sea fishing industries in various States of the country is pending with the Union Government ;

(b) if so, the details thereof, Statewise; and

(c) the time by which such proposals are likely to be approved ?

The Minister of State of the Ministry of Food Processing Industries (Shri Tarun Gogoi) : (a) Yes, Sir.

(b) The Information is given in the enclosed Statement.

(c) The Government has constituted a Review Committee to make recommendation for review of the Deep Sea Fishing Policy. Government has decided not to process any more applications till the whole matter is reviewed.

#### Statement

#### List of Pending Applications for Setting up of Deep Sea Fishing Projects

Sl. No.	Name of the Company	Proposed main base Port
1	2	3

#### Lease

1.	Shanmugha Fisheries, Madras	Madras
2.	Kakdweep United Fisheries, Madras	Madras
3.	Greenland Fisheries Pvt. Ltd., Madras	Kakinada
4.	Swan Sea Foods, New Delhi	Madras
5.	Siri Fisheries, Madras	Madras
6.	N. G. Marine Pvt. Ltd., Vizag	Madras
7.	Priyansh Sea Foods Pvt. Ltd. Vizag	Madras
8.	Indamar Aquatic Pvt. Ltd., New Delhi	Cochin
9.	Thermofab Agencies Pvt. Ltd., New Delhi	Goa